

In light of order dated 02.01.21 , Daily report as regards online Certified copy of requisitions (as on 24.01.2022) :-

1. Total nos. of transactions	:-	2093
(Online requisition for certified copy of orders and judgment)		
2. Total nos. of compliance	:-	2027
3. Total nos. of requests pending	:-	66

Reasons for non- compliance of the requests:-

(i) Files not received from the concerned sections	:-	58
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1. WPC-5150/2014
2. WPC-6172/2012
3. BA – 8840/2021
4. WPC-2637/2010 (BEING ISSUED)
5. BA – 11344/2021
6. CONT CIVIL – 583/2021
7. CRMP – 2708/2021
8. CRMP – 1814/2020(BEING ISSUED)
9. WPC – 3563/2010
10. ABA – 3137/2021
11. ABA – 9989/2021
12. BA – 10679/2020
13. ABA – 9330/2021
14. ABA – 8576/2021
15. WPC – 1149/2021(BEING ISSUED)
16. WPC – 1148/2021
17. WPC – 1149/2021(BEING ISSUED)
18. WPC – 2163/2021
19. WPC – 5196/2018
20. WPC – 6197/2012
21. WPC – 1603/2020
22. BA – 5765/2021
23. LPA – 529/2019
24. WPC – 736/2019
25. CR. APP SJ – 1798/2003
26. BA – 11437/2021
27. CONT CIVIL – 258/2019
28. WPC – 5098/20147
29. MA – 498/2015

30. WPC – 520/2012
31. ABA – 10147/2021
32. WPC – 822/2014
33. FA – 138/2017(BEING ISSUED)
34. WPC – 5931/2014
35. WPC – 2864/2021
36. WPC – 2486/2010
37. WP CR. – 01/2019
38. WP CR. – 37/2018(BEING ISSUED)
39. WPC – 799/2012(BEING ISSUED)
40. WPC – 5154/2019
41. ABA – 9231/2019
42. WPC – 2196/2021
43. MA – 105/2009
44. WPC – 6332/2013
45. WPC – 3896/2003
46. CR. REV. – 1552/2017
47. WPC – 7236/2016
48. WPC – 3207/2011
49. WPC – 2914/2021
50. WPC – 1439/2018
51. WPC – 1177/2015
52. WPC – 3207/2011
53. BA – 10630/2021
54. ABA – 157/2021
55. WPC – 3480/2013
56. WPC – 3448/2020
57. WPC – 7055/2019

(ii). No. of Requisitions in which reason for non-compliance

has been mentioned below

:-

09

A)- TR2087130821024613 – WPC – 4254/2015:- uploaded Order date 17.01.17 does not tally with the original order sheet.

B)- TR22446270821063007- CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)

C)- TR2341030921100239 - CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)

D)- TR2322010921035600- WPC – 1100/2016 :- Uploaded order contain extra order pages that does not tally with required order.

E)- TR2317010921031603- WPC – 1135/2016:- uploaded order does not tally with the required order ie. 27.09.16.

F)- TR2391050921024324- MA- 322/2014:- uploaded order does not tally with the original order ie. 05.07.2021. (S.L. NO. of respondent.)

G)-TR3297291021045709-WPC-4590/2012 does not tally with original order sheet

- a. In place of order dated 05.10.2012 shows order dated 14.09.2012
- b. In place of order dated 03.08.20016 shows order dated 05.10.2012
- C. In order dated 14.09.2012 the name of Hon'ble Judge is missing at bottom
- d. In order dated 09.05.2018 one extra sheet is added.

H) TR3545301121105040-WPC-6085/2010-in place of order dated 22.06.2017 shows order dated 05.02.2014

I) TR4097060122092055-Cr.MP-1706/2019- uploaded order does not tally with the original order. (order date 09.01.2020)

Rajni Lida
24/01/22